

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 30.01.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP (IB) No.29/BB/2018	-	Admission	Rule 6 of IB	Mr Binaya Kumar Dhar Vs M/s BLR Labs Pvt Ltd & others

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

Petitioner
REPRESENTATION TO WHOM

SIGNATURE

1. **VIJAYANATH VENKATESH**
9886140748

ORDER

Matter is listed today for admission. Counsel for Petitioner is present. Registry has raised objections. Counsel is directed to comply the same. List it for compliance on 06.02.2018.


Member (T)


Member (J)